

DECLARATION OF ASSETS AND LIABILITIES BY ABIDUR RAHMAN

I ABIDUR RAHMAN S/o MOEEDUR RAHMAN Aged 51 years Resident of Village-P.O.-CHANDRADEI Dist. ARARIA, Bihar give herein below the details of the Assets (Immovable, Movable Bank Balance) etc.

(1) Details of PAN and Status of Filing of Income Tax return :

S.No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-Tax return has been filed	Total Income shown in Income Tax Return (in Rupees)
1.	Self	AEVPR9547J	NIL	NIL
2.	Spouse-	AEXPA0304C	31.12.2014	5,65,750.00
3.	Dependent-1	NIL	NIL	NIL
4.	Dependent-2	NIL	NIL	NIL
5.	Dependent-3	NIL	NIL	NIL

A. Details of movable assets :

S. N o.	Description	Self	Spouse	Dependant -1 (Son)	Dependant-2 (Daughter)	Dependant-3	Dependant-4
			Nuzhat Ara	Aftabur Rahman	Noor Nahid	Noor Zeba	Noor Sahar
(i)	Cash in hand	20,000.00	17,000.00	-	-	-	-
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts, Deposits with Financial institutions, non Banking Financial Companies and Co-operative Societies and the amount in each such deposit.	1. U.H.G.B. CHANDRADEI Rs.53584.85 2. B.O.I. JAMPATI, NEW DELHI, Rs.224123.88 3. C.B.I. Frater Road Patna A/c No.-128750802 Rs.379.59 4. SBI Bhanu Vidhan Mandul A/c No. 20324811004 Rs. 387871.00	1. U.H.G.B. CHANDRADEI Rs. 184667.80 2. S.O.I. ARARIYA Rs. 15619.00	1. S.B.I. CHANDRADEI ARARIYA Rs. 14105.63 2. Kous Khatun Gramin Bank Rs. 12672.00	1. S.B.I. ARARIYA Rs. 1297.83 2. Kous Khatun Gramin Bank Rs. 87144.00	NIL	NIL
(iii)	Details of investment in Bonds, Debentures / shares and units in	NIL	NIL	NIL	NIL	NIL	NIL

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	assurances / Mutual Funds and others and the amount.						
(i v)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Institution in Post Office or Insurance Company and the amount	L.I.C. Rs. 10,00,000 YEARLY- PREMIUM Rs. 48,040.00	L.I.C. Rs. 22,00,000 YEARLY- PREMIUM Rs. 1,23,381.00	L.I.C. Rs. 10,00,000 YEARLY- PREMIUM Rs. 66,600.00	NIL	NIL	
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL	
(v i)	Motor Vehicles/Aircrafts/ Yachts/ Ships (details of make, Registration No. etc. Year of Purchase and amount) Motor Vehicle (Details of make, etc.): Bolero Jeep-Model 2005 Reg.No. B8JC-0786 Suzuki jeep-Model 2012 Reg No	1 BOLERO S.I.X. BR111H-2246 Value- Rs.4,00,000	NIL	NIL	NIL	NIL	
(v ii)	Jewelry, bullion and valuable thing (give details of weight and value) Two gold rings-20 gms. And one Moti Studded silver Ring Gold Ornaments - 30 Tola, Silver Ornaments-5kg Gems-3 Pcs Silver Coins -82 Pcs	ONE GOLD RING Value- Rs. 15,000	GOLD JEWELRY (150Gm) Value-Rs. 4,00,000 SILVER JEWELRY(1000 Gm) Value-Rs. 35,000	NIL	NIL	NIL	
(v iii)	Any other assets such as value of Claims / interest Old TV, Fridge & A.C. Computer Rifle 315 bore Double barrel gun Revolver	NIL	NIL	NIL	NIL	NIL	
(i x)	Gross Total Value	Rs.14,48,999.32	Rs. 7,75,667.80	Rs.93,377.63	Rs. 88,441.93	NIL	

Attestation

3. Details of Immovable assets :

(Note :1. properties in joint ownership indicating the extent of joint ownership will also have to be

indicated.

2. Each land or building or apartment should be mentioned separately in this format.)

S.No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	CHANDRADEI, HAYATPUR, LAHNA, HADHYA, BANGAMA A/c- 340,341,342,344, 352,353,366,367, 368,369,375,355, 339,319,320,765, 888,732,358,392, 329,570,335,367, 283,117,292,672	BANGAMA, HAYATPUR, A/c- 491,498,293, 327,484,910, 370,917	BANGAMA, HAYATPUR, LAHNA, A/c- 565,566,878, 495,496,371	NIL	NIL
	Area (Total measurement in Acres)	34.39	3.85	18.19	NIL	NIL
	Whether inherited property (Yes or No)	YES	YES	YES	NIL	NIL
	Date of purchase in case of self acquired property	-	-	-	-	-
	Cost of Land (in case of purchase) at the time of purchase	-	-	-	-	-
	Any investment on the land by way of development, construction etc.	-	-	-	-	-
	Approximate Current market value	Rs. 1,36,00,000	Rs. 16,00,000	Rs. 72,00,000	NIL	NIL
(ii)	Non-Agricultural Land Location(s) Survey number(s)	BASANTPUR, KAKODWA, SHALINA, MAKLURI A/c- 885,12, 713, 292	-	-	-	-
	Area (Total measurement in sq.ft.)	6316.60 sq.ft.	-	-	-	-
	Whether inherited property (Yes or No)	YES	-	-	-	-
	Date of purchase in case of self acquired property Purchased	1992, 1999	-	-	-	-
	Cost of Land (in case of purchase) at the time of purchase	Rs. 7,00,000	-	-	-	-
	Any investment on the land by way of development, construction etc.	-	-	-	-	-
	Approximate Current market value	Rs. 64,00,000.00	-	-	-	-
(iii)	Commercial Buildings (including apartments) Location(s) Survey number(s)	-	POTHUVA A/c- 201	-	-	-
	Built up Area (Total measurement in sq.ft.)	-	9147.60 sq.ft.	-	-	-
	Whether inherited property	-	-	-	-	-

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	(Yes or No)		Nil			
	Date of purchase in case of self acquired property	-	1995	-		-
	Cost of property (in case of purchase) at the time of purchase	-	3500	-		-
	Any investment on the property by way of development, construction etc.	-	M.R. OIL AGENCY, MAINA, POTIYA, PALASI COST- Rs. 77000.00	-		-
	Approximate Current market value	-	Rs. 15,89,000	Nil	Nil	Nil
(iv)	Residential Buildings (Including apartments) -Location(s) -Survey number(s)	CHANDRADHII A/c- 339,379 BASANTPUR A/c- 887 CITY HEART, BUDDHA MARG, PATNA FLAT NO. 503 C - TYPE FLAT, TAF SARTAJ GROUP NEW DELHI	-			
	Area (Total measurement in sq.ft.)	8097.80 sq. ft.	-			
	Built up Area (Total measurement in sq.ft.)	5897.80 sq. ft.	-			
	Whether inherited property (Yes or NO)	YES	-			
	Date of purchase in case of self acquired property	-	-			
	Cost of property (in case of purchase) at the time of purchase	-	-			
	Any investment on the land by way of development, construction etc.	-	-			
	Approximate Current market value for all three residential House	Rs. 47,00,000	-			
(v)	Others (such as interest in property)	-				
(vi)	Total of Current Market Value of (i) to (v) above	Rs. 2,47,00,000.00	Rs. 31,89,000.00	Rs. 72,00,000.00		

(b) I give herein below the details of liabilities/ dues to public financial institutions and government :-

(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S.No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	-	CHFI AKARIYA A/c- 2028050 C.C. GENERAL 1,02,341.67	-		
	Loan or dues to any individuals/entity other than mentioned in (i) above. Name(s) Amount outstanding					

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	Nature of loan					
	Any other liability					
	Grand Total of liabilities	-	1,02,341.67			
(ii)	Government Dues :	-	-	-	-	-
	Dues to departments dealing with government accommodation	-	-	-	-	-
	Dues to departments dealing with supply of water	-	-	-	-	-
	Dues to department dealing with supply of electricity	-	-	-	-	-
	Dues to departments dealing with supply of telephones / mobiles	-	-	-	-	-
	Dues to departments dealing with government transport (including aircrafts and helicopters)	-	-	-	-	-
	Income Tax Dues	-	-	-	-	-
	Wealth Tax dues	-	-	-	-	-
	Service Tax Dues	-	-	-	-	-
	Municipal/Property Tax Dues	-	-	-	-	-
	Sales Tax Dues	-	-	-	-	-
	Any other dues	-	-	-	-	-
	Grand total of all Govt. dues	-	-	-	-	-
	GRAND TOTAL OF ALL THE DUES	-	1,02,341.67	-	-	-

(7) Details of profession or occupation:

a. Self

b. Spouse

(8) My educational qualification is as under :

MATRIC - YEAR- 1980 AZAD ACADEMY, ARARIYA, BIHAR SCHOOL EXAMINATION BOARD, PATNA

(Give details of highest school/University education with full form of the certificate/diploma/degree course)

(Name of the School / College / University and the year in which the course was completed.

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :

1.	Name of the candidate	ABIDUR RAHMAN
2.	Full postal address	VILL-P.O- CHANDRADEI DISTT- ARARIYA
3.	Number and Name of the constituency and state	49. ARARIYA, VIDHANSAHITA, BIHAR
4.	Name of the Political party which set up the candidate (otherwise write Independent)	INDIAN NATIONAL CONGRESS
5.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL
	(b) Total number of pending cases where the court	NIL

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(s) have taken cognizance						
6	NAME	Permanent Account Number (PAN)	Year for which last Income Tax Return filed	Total Income Shown		
	(a) Candidate	AEVPR9547J	NIL	NIL		
	(b) Spouse	AEXPA0304C	31/12/2014	5,65,750.00		
	(c) Dependents	NIL	NIL	NIL		
7	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent -I	Dependent -II	Dependent -III
A	Movable Assets (Total value)	Rs. 11,48,929.32	Rs. 7,75,867.80	Rs. 93,377.63	Rs. 38,441.93	Nil
B	Immovable Asset	-	-	-	-	-
	(i) Purchase Price and Development Cost of Immovable Property (Total Value)	Rs. 7,00,000.00	Rs. 1,000.00-	-	-	-
	(ii) Any Investment on the property by way of development, construction etc.		Rs. 77,000.00			
	(iii) Approximate Current Market Price of Asset (Total Value)	Rs. 7,47,00,000.00	Rs. 31,89,000	Rs. 72,00,000	NIL	NIL
8	Liabilities	NIL		NIL	NIL	NIL
	(i) Government Dues (Total)	NIL	NIL	NIL	NIL	NIL
	(ii) Loans from Bank, Financial Institutions and others (Total)	NIL	Rs. 1,02,341.67	NIL	NIL	NIL
9	Highest educational qualification : MATRIC – YEAR- 1989 AZAD ACADEMY, ARARIYA, BIHAR SCHOOL EXAMINATION BOARD, PATNA (Give details of School / University education with full form of the certificate / diploma / degree course) (Name of the School/College/University and the year in which the course was completed)					

Signature

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the content of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at this the Day of 201



Deponent